

1 USD = 83.4043 Rupees as on 1st July 2024													
Interim Resolution Professional : Yannamsetti Muralikrishna; IBBI Registration No. IBBI/PA-001/IP-P-02526/2021-2022/13884													
Name of the corporate debtor: VR Commodities Private Limited, Date of Commencement of CIRP: 01-07-2024; List of creditors as on date 18-07-2024													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in Rs.)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Celestial Express Limited - Hongkong	18-07-2024	34,59,28,255.28	-	Credit Facilities	No	No	-	0	0	0	34,59,28,255.28	IRP has sought clarification for verification with documentary proof, Hence the said claim is under verification
<b>1</b>	<b>Total</b>		<b>34,59,28,255.28</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>34,59,28,255.28</b>	<b>-</b>

**Yannamsetti Muralikrishna**  
**Interim Resolution Professional**  
**In the matter of VR Commodities Private Limited**  
**IBBI Registration Number:** IBBI/PA-001/IP-P-02526/2021-2022/13884  
**IBBI Registered Address:** 17-28-15, ESI Hospital Road, Sriramnagar, East Godavari, Andhra Pradesh- 533105  
**IBBI Registered E-mail Id -** [yannamsetti@gmail.com](mailto:yannamsetti@gmail.com)  
**Authorisation for Assignment (AFA) valid up-to: November 15, 2024**

**Process Specific Address:** Yannamsetti Muralikrishna c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703  
**Process Specific Email Id:** [cirp.vrcpl@ancoraa.com](mailto:cirp.vrcpl@ancoraa.com)